

which are being utilised by the State Governments as Guest House may be taken back to general pool in cases where the State Government have constructed their own Guest House, within a period of six months.

- iv) Not more than two officers/officials of Union Territories other than Delhi posted in Delhi may be allotted general pool accommodation.

Recruitment of Junior Trainees in V.S.P.

10145. SHRI KALI PRASAD PANDEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Visakhapatnam Steel Project is recruiting Junior Trainees in non-notified trades² only from amongst displaced persons;

(b) if so, the reasons therefor and the guidelines from Government in this regard, if any; and

(c) whether representations have been received by Visakhapatnam Steel Plant for recruitment of Scheduled Tribes candidates as Junior trainees in non-notified trades and if so, the action taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b). The recruitment of Junior Trainees in Visakhapatnam Steel Project is made through the local Employment Exchange. While placing requisitions with the Employment Exchange, the project authorities notify the trades in which recruitment is to be

made. However, the displaced persons, whose land had been acquired for the project are being recruited to the non-notified trades also provided they possess I.T.I. qualification. This dispensation does not require approval of the Government.

(c) Representations had been made to the Visakhapatnam Steel Project that the relaxation given to displaced persons may be extended to Scheduled Tribe candidates also. The project authorities did not, however, find any justification in this request because they have been able to get adequate number of Scheduled Tribes candidates for recruitment in the required trades.

Freight Equalisation Fund for Steel

10146. SHRI SANAT KUMAR MANDAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the National Development Council has since taken a decision on the Freight Equalisation Fund for Steel;

(b) if so, the details thereof;

(c) if not, the stage at which the matter stands at present; and

(d) the likely repercussion of the proposed move to shift the Steel Authority of India Limited's Marketing Division from Calcutta?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) to (c). The matter is yet to be considered by the National Development Council.

(d) There is no proposal to shift the marketing division of SAIL from Calcutta.